

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1480/2024 in CP(IB) No.532/7/HDB/2019
NAME OF THE COMPANY	Sri Lakshmi Narasimha Oil Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Sri Lakshmi Narasimha Oil Mills Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1480/2024

Present: Ld. Counsel Mr. VV Ramana for the Applicant.

Heard. Considering the urgency this application is allowed.

List IA under e-filing No.3607130023742024 at earliest, if it is in order.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)